



Honourable Shri Justice Maroti Ganpati Gaikwad

B.Sc., LL.B.

2003 - 2007

Justice Maroti Ganpati Gaikwad born on October 24, 1945. He enrolled as an Advocate on August 21, 1968. He practiced for 5 years in District & Sessions Court, Nanded in Civil and Criminal matters. He specialized in both Civil and Criminal matters. He joined the Judicial Service as CJJD in 1974 and was promoted as Additional District Judge in 1986. He was appointed as Additional Registrar at Aurangabad on October 23, 1992 and served till October 31, 1995. He served as District Judge, Raigad from November 6, 1995 to June 20, 1997 and in Solapur from June 23, 1997 to October 8, 1999. He served as Additional Registrar, Bombay High Court from October, 1999 to August, 2002 and as District Judge, Pune from September, 2002 to January, 2003 and worked as Law Secretary and RLA since January 29, 2003. He was appointed as an Additional Judge of the Bombay High Court on August 29, 2003 and appointed as a permanent Judge on November 12, 2005. Retired on October 24, 2007.